# THE HIGH COURT OF MEGHALAYA SHILLONG

### NOTICE

NO.HCM.III/63/2019-Judl./ 8

Dated Shillong, the 11th July 2019

In partial modification of the Constitution of Benches dated 30.05.2019, as notified under memo no. HCM.III/63/2019-JudI./4A, Hon'ble the Chief Justice is pleased to constitute Single Bench for Thursday, 18<sup>th</sup> July 2019 and Friday, 19<sup>th</sup> July 2019 as under.

### SINGLE BENCH

#### **COURT ROOM No. 2**

## HON'BLE MR. JUSTICE H.S. THANGKHIEW

(FROM 10:30 AM)

All Motion, Admission, Orders and Hearing of the matters cognizable by a Single Judge.

By order,

REGISTRAR GENERAL

Memo No. HCM.III/63/2019-Judl./ 8- A

Dated Shillong, the 11th July 2019

Copy for information to: -

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The President/ Secretary, High Court Bar Association, Shillong.
- 4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. All Court Masters concerned for information.
- 7. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 8. Notice Board.
- 9. Office File.

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